

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat  
Srinagar/Jammu

Notification

Jammu, the 31<sup>th</sup> December, 2019

s.o. 61 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoints Sh. Anoop Kumar (KAS) Assistant Director Employment Kistwar & Incharge Assistant Labour Commissioner Kistwar to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within his territorial jurisdiction of District Kistwar.

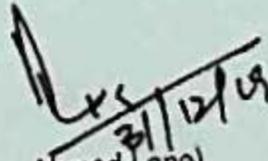
By Order of the Government.

Sd/-  
(Achal Sethi)  
Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs

Dated :- 31 - 12 - 2019

No. LD (P)2009/Misc-1/Kistwar  
Copy to the:-

- 1) Secretary to Government, Revenue Department.
- 2) Divisional Commissioner, Jammu.
- 3) District Magistrate, Kistwar. This is with reference to his letter No. 1871-72/DM/K dated 26-12-2019.
- 4) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 5) SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)

  
(Waseem Ahmed Lone)  
Assistant Legal Remembrancer,  
Department of Law, Justice & Parliamentary Affairs.

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